

MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR

Schedule of Third Phase Induction Training Course for the Civil Judges (Entry Level) of 2020 Batch through Online

(20.05.2021 to 12.06.2021)

[First week – 20.05.2021 to 22.05.2021]

DATE/ DAY	SESSION – I 10:00 am to 11:15 am		SESSION – II 11:30 am to 12:45 pm		SESSION – III 1:30 pm to 3:00 pm	EXERCISES	SUBMITTED
20.05.2021 Thursday	(09:45 am to 10:15 am) Inaugural Session Address by: Hon'ble Shri Justice Sheel Nagu, Judge, High Court of M.P.	T E A	Feedback from the participants, identifying issues and challenges faced on the Board By: Officers of the Academy	L U N C H	Feedback from the participants, identifying issues and challenges faced on the Board By: Officers of the Academy	Ex.1: Order-sheet writing deciding application for grant of remand and bail	On 20.05.2021 till 8:00 pm
	Feedback from the participants, identifying issues and challenges faced on the Board By: Director, MPSJA						
21.05.2021 Friday	Interactive discussion on – Key issues relating to Remand and Bail By: Shri Jayant Sharma, Faculty Junior, MPSJA	B R E A K	Interactive discussion on – Key issues relating to Remand and Bail By: Shri Jayant Sharma, Faculty Junior, MPSJA	B R E A K	Interactive discussion on – Relating to interim custody of property under Section 451/457 CrPC and other Special Acts By: Shri T. S. Ajmani, O.S.D.-I, MPSJA	Ex.2: Presentation on Plea Bargaining	On 22.05.2021 till 10:00 am
22.05.2021 Saturday	Suits for Declaration: Sec. 9 CPC & Sec. 34 Specific Relief Act, 1963 By: Director, MPSJA		Interactive discussion on – Relating to Framing of charges, discharge and alteration of charges By: Shri T. S. Ajmani O.S.D.-I, MPSJA		PRESENTATION NO. 1 BY PARTICIPANTS ON PLEA BARGAINING	Ex.3: Framing of issues	On 24.05.2021 till 10:00 am

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DIRECTOR

MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR

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(20.05.2021 to 12.06.2021)

[Second week – 24.05.2021 to 29.05.2021]

DATE/ DAY	SESSION – I 10:00 am to 11:15 am	SESSION – II 11:30 am to 12:45 pm	SESSION – III 1:30 pm to 3:00 pm	EXERCISES	SUBMITTED	
24.05.2021 Monday	Discussion on – Key issues relating to interim applications in Civil Cases and order sheet writing By: Director, MPSJA	Discussion on – Law relating to temporary injunction under Order 39 Rules 1 & 2 By: Shri Yashpal Singh, Dy. Director, MPSJA	Discussion on – Framing of issues in the light of Ex. 3 By: Shri Dharendra Singh, Faculty Senior, MPSJA	Ex.4: Court Fees Act, 1870 and Suit Valuation Act, 1887	On 25.05.2021 till 10:00 am	
25.05.2021 Tuesday	Interactive Discussion on – Key issues relating to Court Fees Act, 1870 and Suit Valuation Act, 1887 in the light of Ex. 4 (Contd.) By: Shri Jayant Sharma, Faculty Junior, MPSJA	Interactive Discussion on – Key issues relating to Court Fees Act, 1870 and Suit Valuation Act, 1887 in the light of Ex. 4 By: Shri Jayant Sharma, Faculty Junior, MPSJA	L U N C H	PRESENTATION NO. 2 BY PARTICIPANTS ON GUIDELINES ISSUED BY SUPREME COURT RELATING TO NI ACT CASES	Ex.5: Presentation No.2 on Guidelines issued by Supreme Court relating to NI Act, 1881	–
26.05.2021 Wednesday	HOLIDAY ON ACCOUNT OF BUDDH PURNIMA	--		--	--	
27.05.2021 Thursday	MOCK TRIAL	MOCK TRIAL		B R E A K	Ex.6: Judgment writing Criminal	On 28.05.2021 till 10:00 am
28.05.2021 Friday	Interactive discussion on – Key issues relating to Specific Relief Act, 1963 By: Shri Bharat Kumar Vyas, Addl. District & Sessions Judge, Bhopal	Interactive discussion on – Key issues relating to Negotiable Instruments Act, 1881 (Contd...) By: Shri Jayant Sharma, Faculty Junior, MPSJA	Interactive discussion on – Key issues relating to Negotiable Instruments Act, 1881 By: Shri Dharendra Singh, Faculty Senior, MPSJA		Ex.7: Order writing under Section 125 CrPC	On 29.05.2021 till 10:00 am
29.05.2021 Saturday	Interactive discussion on – Key issues relating to Pandemic related cases : Law & Procedure By: Shri Yashpal Singh, Dy. Director, MPSJA	Interactive discussion on – Wild Life Protection Act, 1972 and Indian Forest Act, 1927 – Offences and Trial By: Shri T. S. Ajmani, O.S.D.-I, MPSJA	Open interactive session based on queries (civil & criminal cases) By: Director, MPSJA	Ex.8: Judgment writing Civil	On 31.05.2021 till 10:00 am	

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Schedule of Third Phase Induction Training Course for the Civil Judges (Entry Level) of 2020 Batch through online

(20.05.2021 to 12.06.2021)

[Third week – 31.05.2021 to 04.06.2021]

DATE/ DAY	SESSION – I 10:00 am to 11:15 am	SESSION – II 11:30 am to 12:45 pm	SESSION – III 1:30 pm to 3:00 pm	EXERCISES	SUBMITTED
31.05.2021 Monday	Key issues relating to important provisions of Indian Stamp Act, 1899 and the Registration Act, 1908 with special reference to impounding of documents By: Shri Jayant Sharma, Faculty Junior, MPSJA	Interactive discussion on – Cases under Section 125 CrPC and its execution in the light of Ex. 7 By: Shri T. S. Ajmani, O.S.D.-I, MPSJA	Discussion on – Key issues relating to Accommodation control Act By: Director, MPSJA	Ex.9: Presentation No.3 on Law relating to Domestic Violence Cases	-
01.06.2021 Tuesday	Discussion on – Criminal Judgement in the light of Ex.6 By: Shri Dharendra Singh, Faculty Senior, MPSJA	PRESENTATION NO. 3 BY PARTICIPANTS ON LAW RELATING TO DOMESTIC VIOLENCE CASES	Interactive discussion on – Key issues relating to M.P. Land Revenue Code,1959 By: Shri Dharendra Singh, Faculty Senior, MPSJA	Ex.10: Order writing : Order 39 Rules 1 & 2 CPC	On 02.06.2021 till 10:00 am
02.06.2021 Wednesday	Discussion on – Key issues relating to Electronic Evidence By: Shri Yashpal Singh, Dy. Director, MPSJA	MOCK TRIAL	MOCK TRIAL	Ex.11: Judgment writing Civil	On 03.06.2021 till 10:00 am
03.06.2021 Thursday	Sensitization on – Juvenile Justice (Care & Protection of Children) Act, 2015 By: Shri Dharendra Singh, Faculty Senior, MPSJA	Interactive discussion on – Key issues relating to offences under Special Acts - Arms Act, Excise Act, Govansh Vadh Pratishedh Adhinyam etc. (Contd...) By: Shri Yashpal Singh, Dy. Director, MPSJA	Interactive discussion on – Key issues relating to offences under Special Acts - Arms Act, Excise Act, Govansh Vadh Pratishedh Adhinyam etc. By: Shri Yashpal Singh, Dy. Director, MPSJA	Ex.12: Judgment writing Criminal	On 05.06.2021 till 10:00 am
04.06.2021 Friday	Interactive discussion on – Recording of evidence in Criminal Cases, adjournments u/s 309 CrPC and recording of statement u/s 164 CrPC (Contd...) By: Shri T. S. Ajmani, O.S.D.-I, MPSJA	Interactive discussion on – Recording of evidence in Criminal Cases, adjournments u/s 309 CrPC and recording of statement u/s 164 CrPC By: Shri T. S. Ajmani, O.S.D.-I, MPSJA	Discussion on – Civil Judgement in the light of Ex.8 By: Shri Dharendra Singh, Faculty Senior, MPSJA	Ex.13: Presentation no.4 on Settlement of Disputes outside the Court u/s 89 CPC	-

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**Schedule of Third Phase Induction Training Course for the Civil Judges (Entry Level) of 2020 Batch through Online
(20.05.2021 to 12.06.2021)**

[Fourth week – 07.06.2021 to 12.06.2021]

DATE/ DAY	SESSION – I 10:00 am to 11:15 am		SESSION – II 11:30 am to 12:45 pm		SESSION – III 1:30 pm to 3:00 pm
07.06.2021 Monday	Interactive discussion on – Recording of Evidence & dealing with objections and adjournment in civil cases <i>(Contd..)</i> By: Shri Jayant Sharma, Faculty Junior, MPSJA	T E A B R E A K	Interactive discussion on – Recording of Evidence & dealing with objections and adjournment in civil cases By: Shri Jayant Sharma, Faculty Junior, MPSJA	L U N C H B R E A K	Discussion on – (i) Key issues relating to Order 17 Rule 2 & 3 CPC; (ii) Order 39 Rules 1 & 2 CPC in the light of Ex.10 By: Shri Yashpal Singh, Dy. Director, MPSJA
08.06.2021 Tuesday	Interactive discussion on – Public Gambling Act, 1957, Police Act, 1861 & MMDR Act, 1957 By: Shri T. S. Ajmani, O.S.D.-I, MPSJA		PRESENTATION NO. 4 BY PARTICIPANTS ON SETTLEMENT OF DISPUTES OUTSIDE THE COURT U/S 89 CPC		MOCK TRIAL
09.06.2021 Wednesday	Interactive discussion on – Execution Proceedings & Objections different modes of execution and allied issues <i>(Contd..)</i> By: Shri Dharendra Singh, Faculty Senior, MPSJA		Interactive discussion on – Execution Proceedings & Objections different modes of execution and allied issues By: Shri Dharendra Singh, Faculty Senior, MPSJA		MOCK TRIAL
10.06.2021 Thursday	Interactive discussion on – Committal u/s 209 & 323 CrPC, trial of counter cases, and issues relating to Section 299 CrPC By: Shri Yashpal Singh, Dy. Director, MPSJA		Open interactive session based on queries (civil & criminal cases) By: Director, MPSJA		Open interactive session based on queries (civil & criminal cases) By: Director, MPSJA
11.06.2021 Friday	Discussion on – Civil & Criminal Judgement in the light of Ex.11 & 12 By: Shri T. S. Ajmani, O.S.D.-I, MPSJA		Court Management, Board Management, Time Management and dealing with old pending cases <i>(Contd..)</i> By: Director, MPSJA		Court Management, Board Management, Time Management and dealing with old pending cases By: Director, MPSJA
12.06.2021 Saturday	Valedictory Session				

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